

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4427
TO BE ANSWERED ON 02.04.2026**

PENSION TO EPFO EMPLOYEES

4427. DR. JOHN BRITTAS:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether employees and pensioners of the Employees' Provident Fund Organisation (EPFO) come under the ambit of the Employees' Pension Scheme (EPS);**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor;**
- (d) whether EPFO employees had earlier been covered under EPS and were subsequently shifted to Government pension scheme and if so, the details thereof;**
- (e) the average monthly pension received by retired EPFO employees during the last one year;**
- (f) the average annual pension paid to EPFO pensioners during that period; and**
- (g) the quantum of pension and other retirement benefits disbursed to EPFO employees during that period?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): Employees and pensioners of EPFO are governed by the CCS (Pension) Rules, 2021, CCS (Implementation of NPS) Rules, 2021 and CCS (Extraordinary Pension) Rules, 2023.

(e): The average monthly pension disbursed per retired EPFO employee during the year 2024-25 is Rs. 37,045/-.

(f): The average annual pension disbursed per retired EPFO employee during the year 2024-25 is Rs. 4,44,533/-.

(g): A sum of Rs. 813.94 Crore has been paid during the year 2024-25 as expenditure incurred for pension/Family Pension/ Gratuity amount for retired EPFO employees or their survivor.
